

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Review Application No. 30 of 2003
Review Application No. 31 of 2003

Jabalpur, this the 4th day of December, 2003

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

1. Review Application No. 30 of 2003 -

1. Union of India, through its
Secretary, Ministry of Communication,
Department of Posts, Sanchar Bhawan,
New Delhi.
2. Chief Post Master General,
M.P. Circle, Bhopal.
3. Post Master General, Raipur
Region, Raipur.
4. Senior Supdt. of Post Offices,
Balaghat Division, Balaghat (MP). Applicants

(By Advocate - None)

V e r s u s

1. Suresh Kumar Darshaniya, S/o.
Shri M.S. Darshaniya, aged about
38 years, ED Branch Post Master,
at Post Office Katra, Mandla (MP).
2. Shri Ram Charan Gedem, Post Master
Head Post Office, Mandla.
3. Shri R.K. Chaure, Assistant Director,
(S) Office of Post Master General,
Raipur Region, Raipur (MP). Respondents

(By Advocate - Shri V. Tripathi on behalf of Shri S. Paul
for respondent No. 1,

Shri C.K. Swarnakar for respondent No. 2, and

None for other respondent)

2. Review Application No. 31 of 2003 -

R.K. Chaure, Assistant Director
(S), Office of the Postmaster General,
Raipur Region, Raipur. Applicant

(By Advocate - None)

V e r s u s



1. Suresh Kumar Darshaniya,
S/o. Shri. M.S. Darshaniya,
Aged 43 years, E.D. Branch
Postmaster at Post Office Nhatra,
Mandla (M.P.).
2. Union of India, Through its
Secretary, Ministry of Communication,
Department of Posts, Sanchar Bhawan,
New Delhi.
3. Chief Postmaster General, M.P.
Circle, Bhopal (M.P.).
4. Chief Postmaster General,
Raipur Region, Raipur.
5. Senior Supdt. of Post Offices,
Balaghat Division, Balaghat (M.P.).
6. Ram Charan Gadem, Postmaster,
Head Post Office, Mandla,
Distt. Mandla (M.P). ... Respondents

(By Advocate - Shri V. Tripathi on behalf of Shri S. Paul
for the respondent No. 1,

Shri C.K. Swarnakar for respondent No. 6, and

None for other official respondents)

O R D E R (Common)


By G. Shanthappa, Judicial Member -

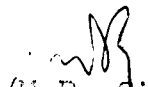
Since the issue involved in both the review applications are same, they are disposed of by passing a common order.

2. The above review applications are filed for reviewing the order dated 31st July, 2003 in OA No. 378/1998. The applicants have asked for some clarification in the order regarding correction of the figure as 20 or 30. This Tribunal has passed a detailed order clarifying the marks obtained by the candidate. In para 9 of the order of this ~~XXXXXX~~ Tribunal, has given full clarification. Being aggrieved by the said order the applicant has to approach the proper forum. There is no glaring error or arithmetical -

mistake or any kind of error on the face of the record. The applicants have failed to point out either of any one mistake^{as} mentioned above.


3. Accordingly, the Review Applications are dismissed.



(G. Shanthappa)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

shri B. da Silva Adv. JBP.
Shri S. Akhtar Adv. JBP.
shri S. Paul Adv. JBP.
shri C.K. Swarnkar Adv. JBP.


10/12/03


Filed
11.12.03